

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3934
TO BE ANSWERED ON 13.08.2015

PENDING PROPOSALS UNDER RURAL SCHEMES

3934. SHRI LAXMI NARAYAN YADAV:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of proposals pending with regard to the rural development in Madhya Pradesh as on date;
- (b) the date on which the Government has received the proposals and the proposal-wise reasons for their pendency; and
- (c) the details of action taken by the Government to approve these proposals?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) to (c): Proposal for release of funds under Mahatma Gandhi National Rural Employment Guarantee Act has been received from the government of Madhya Pradesh for the financial year 2015-16 and is under examination in the Ministry. The details of pending proposals under National Rural Livelihoods Mission are given in **Annexure-I**. Under Indira Awaas Yojana, proposal for release of second installment for normal and special projects are pending due to non-availability of sufficient funds during 2014-15. The proposal will be considered during the current financial year depending on availability of funds. During 2014-15, under Pradhan Mantri Gram Sadak Yojana the state government had submitted proposals without considering the annual allocation and execution capacity. Hence, the proposal has been returned back to the government indicating that the eligible proposals can be considered only after additional funds are made available. Under Deen Dayal Upadhyaya Grameen Kaushalya Yojana nine proposals are pending and the details are given in **Annexure-II**.

D

Annexure-I

Annexure-I referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3934 due for reply on 13.08.2015

Pending proposals under National Rural Livelihoods Mission

Sl no	Proposal	Proposal received on	Remarks
1	World bank funded-Madhya Pradesh Rural Enterprise and Economic Empowerment Project	23 rd June, 2015	Under examination
2	State. Rural Livelihoods Mission(SRLM) has requested release of 2 nd installment of funds under National Rural Livelihoods Project	21 st July, 2015 followed by submission of additional documents by SRLM which was received on 30 th July, 2015.	Proposal has been processed
3	SRLM has requested release of 1 st installment of funds under National Rural Livelihoods Mission	10 th August, 2015	After examination, SRLM has been requested vide letter dated 11 th August, 2015 to provide utilization certificate for the year 2013-14, 2014-15 and 2015-16 for NRLM funds including Swarnjayanti Gram Swarozgar Yojana balances recouped from District Rural Development Agency but excluding the grants received for Rural Self Employment Training Institutes, Interest Subvention (Category-II) and Aajeevika Skills.

②

Annexure-II

**Annex-II referred to in reply to part (a) to (c) of Lok Sabha Unstarred Question No. 3934
due for reply on 13.08.2015**

Pending proposals under Dayal Upadhyaya Grameen Kaushalya Yojana

S. No	Name of PIA	Proposal received in the Ministry	Project approved by Empowered Committee	Reasons for pendency
1	Orion Edutech Pvt. Ltd.	17.01.2014	08.01.2015	Approval sought for issue of sanction order
2	Institute of Advanced Security Training & Management	18.01.2014	08.01.2015	Approval sought for issue of sanction order
3	M'cons Media Marketing Pvt. Ltd.	18.01.2014	08.01.2015	Approval sought for issue of sanction order
4	IMS Proschool Pvt. Ltd.	18.01.2014	08.01.2015	Approval sought for issue of sanction order
5	ITCOT Consultancy and Services Ltd.	21.01.2014	08.01.2015	Approval sought for issue of sanction order
6	Nalanda Institute for Computer and Vocational Training Pvt. Ltd.	29.01.2014	08.01.2015	Approval sought for issue of sanction order
7	Casyon Technology Solutions Pvt. Ltd.	12.02.2014	08.01.2015	Approval sought for issue of sanction order
8	Centre for Research and Industrial Staff Performance	03.10.2013	08.01.2015	Revised proposal awaited from State Govt.
9	IL&FS Education and Technology Services Limited	04.10.2013	10.01.2014	Revised proposal awaited from State Govt/PIA.

